

**0CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1195/2021**

This the 19th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ab. Ahad Bhat, Age 52 years, S/o Late Gh. Mophudin Bhat, R/o Siroo Tehsil and District Pulwama Kashmir

.....Applicant

(Advocate:- Mr. L A Lateef-**Not Present**)

**Versus**

1. State of Jammu and Kashmir through Commissioner cum Secretary to Public Works Department, Govt. of J&K, Civil Secretariat, Kashmir, Srinagar and 4 ors.  
.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 05.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed for today i.e., 19.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**